NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 19

C.P.(IB)255/MB/2022

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **25.11.2022**

NAME OF THE PARTIES**:** **Nilam Mittal**
V/s
Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):
For the Applicant : None Present

For the Respondent : Adv. Mohanish Chaudhari

Section 7 of the IBC, 2016

ORDER

None appeared on behalf of the Financial Creditor. Counsel for the Corporate Debtor is present. Record reveal that except for last dated on 11.11.2022, there is no representation on behalf of the Financial Creditor on 4/5 dates continuously since 09.06.2022 even today none present. List this matter on Board on **09.12.2022** either for appearance or for dismissal.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)
JUSTICE P.N. DESHMUKH
Member (Judicial)
Akash